

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2692
ANSWERED ON:09.08.2000
INCENTIVES TO STATES
M. CHINNASAMY

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government propose to launch any scheme to provide incentives to such State Governments, which are enhancing the water storage capacity in the States;
- (b) if so, the details thereof; and
- (c) the time by which the scheme is likely to be implemented?

Answer

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI)

(a) to (c) A Statement is enclosed.

Statement referred to in reply to parts (a) to (c) of Un-starred Question No. 2692 regarding Incentives to States to be answered in the Lok Sabha on 9.8.2000

The Government of India has launched Accelerated Irrigation Benefit Programme during 1996-97 for accelerating implementation of ongoing irrigation projects including those, which are enhancing water storage capacity.

Rs. 3,835 crore of Central Loan Assistance has been provided to the States under the programme. The launch of this programme has helped in mobilizing the dormant projects and speed up the construction works on others. The programme has helped in creation of additional potential of 280.673 (Th. ha.) in 1st year, 502.882 (Th. ha) in the 2nd year and 273.781 (Th. ha) in the 3rd year. All the projects included under AIBP will help in creation of total potential of 126.3 Lakh ha. on completion.

The funds were released in the form of Central Loan Assistance (CLA) on matching basis. Considering the poor financial position of the States, funding pattern under AIBP was revised in 1997-98 and 1999-2000. According to the latest revised funding pattern with effect from the current financial year, the CLA is being released to the Special Category States comprising the NE States, hilly States of J&K, H.P. and Sikkim as well as Kalahandi, Bolangir and Koraput districts of Orissa in 3:1 (Centre:States) ratio, whereas, the ratio is 2:1 for other General Category States. In addition, all major projects (both ongoing and new) of the Special Category States are also being provided CLA in 3:1 ratio.